

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A. No. 61/1454/2020**

This the 06<sup>th</sup> April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

S. Dara Singh Bali, Aged 60 years Son of Misher Singh Bali, R/o H.No. 21 Sector 4, Rajinder Nagar JDA Colony, Bantalab, Jammu.

.....Applicant

(Advocate: Mr. Ravi Abrol)

**Versus**

1. State of Jammu and Kashmir, Through Commissioner/Secretary to Govt. Information Technology Department, Civil Secretariat, Srinagar.
2. Director (Finance), Information Technology Department, Civil Secretariat, Srinagar.
3. Accountant General (A&E) Jammu and Kashmir State, Shakti Nagar, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

**ORDER[ORAL]**



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.

**(TARUN SHRIDHAR)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)

JNS